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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha at its sitting held on the 8th February, 2017 agreed without any amendment to the payment of wages (Amendment) Bill, 2017.

SECRETARY GENERAL: Madam Speaker, I have to report the following message received from the Secretary General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 8th February, 2017 agreed without any amendment to the Payment of Wages (Amendment) Bill, 2017 which was passed by the Lok Sabha at its sitting held on the 7th February, 2017."

12.09 hours

LEAVE OF ABSENCE FROM SITTINGS OF THE HOUSE